

- (3) to indicate the range of the differential that could be allowed in each sector ; and
- (4) to examine if any other concessions could be granted either in lieu of or in addition to lower interest rates.

The Committee is headed by Dr. R. K. Hazari, Deputy Governor, Reserve Bank of India, and consists of (1) Dr. A. M. Khusro, Professor of Economics, Delhi University, (2) Shri K. P. J. Prabhu, Custodian, Canara Bank, (3) Shri T. R. Shah, Economist, United Bank of India, (4) Dr. Ashok Mitra, Chief Economic Adviser, Ministry of Finance, Government of India, (5) Shri T. R. Varadachary, Managing Director, State Bank of India, and (6) Shri M. Narasimham, Secretary, Reserve Bank of India, as members.

The terms of reference of the Committee on Special Credit Schemes of banks are as under :—

- (1) to review the existing institutional arrangements and the special schemes now in operation in commercial banks (including in particular the public sector banks) for meeting the credit requirements of various categories of self-employed persons ;
- (2) to identify the types of self-employed persons who should be considered for special financing ; and
- (3) to evolve guidelines in respect of security, rate of interest, period of repayments and other terms and conditions.

The Committee is headed by Shri V. D. Thakkar, Joint General Manager of the Bank of Baroda. The other members of the Committee are (1) Shri H. E. Chabelier, Chief Officer in the State Bank of India, (2) Shri C. T. Das, Deputy General Manager, United Bank of India, (3) Shri J. J. Khambatta, Assistant General Manager, Central Bank of India, (4) Shri A. N.

Mookerjee, Development Manager, Punjab Nation Bank, (5) Shri M. S. Parthasarathy Vice-President, Federation of Associations of Small Industries of India, (6) Shri V. P. Luhra, Managing Director, Telestar & Television (Private) Ltd. New Delhi, and (7) Shri A. Raman, Director, Credit Planning Cell, Reserve Bank of India.

The Committee on special Credit Schemes is expected to submit its report within two months and the Committee on Differential Rates of Interest within three months.

हथियारों का पता लगाने के लिए हवाई अड्डों पर उपकरण लगाना

2706. श्री राम सेवक यादव :

श्री जनेश्वर मिश्र :

क्या पर्यटन तथा अलैंगनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने हथियारों का पता लगाने के लिए हवाई अड्डों पर कुछ उपकरण लगाने का निर्णय किया है ;

(ख) यदि हाँ, तो तत्सम्बन्धी व्यौरा क्या है ; और

(ग) क्या अन्य सार्वजनिक स्थानों पर ऐसे उपकरण लगाना सम्भव है ?

पर्यटन तथा अलैंगनिक उड्डयन मंत्री (डा० कर्ण सिंह) : (क) से (ग). चारों अंतर्राष्ट्रीय हवाई अड्डों पर घातु सूचक यंत्र लगाने का प्रस्ताव है। इस मामले में प्रावश्यक कार्यवाही कर दी गयी है।

प्रामाण्य क्षेत्रों में श्रृण सम्बन्धी सुविधाएं देने के बारे में सरकार द्वारा राष्ट्रीयकृत बैंकों को निर्देश

2707. श्री बाल्मीकि चौधरी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राष्ट्रीयकृत बैंकों को